



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/1226/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the th 26 February, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/934/2020 dtd. 24.02.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 3 (three) days on 26.02.2020, 27.02.2020 and 28.02.2020 along with station leave permission from the morning of 26.02.2020 till the morning of 29.02.2020, has been granted. The Chief Judicial Magistrate, Kamrup, Amingaon and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993/1227/A, dated 26.2.2020

Copy to:

✓ 1 The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)